NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP(CAA) No. 109/NCLT/AHM/2017 CA(CAA) No. 81/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

Name of the Company:

West Coast Foods Pvt Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. HAM NAVIN PAHMA
FOR NATABHA SUMARIA
2. THAKKAR A PAHMUA, ADV.

BR. Am.

Petitiones

Masha

ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Petitioner.

Heard arguments of learned Counsel for petitioner.

It appears from the report of the chairman that none of the secured creditors were present on the date of the meeting and on the adjourned date of meeting.

Hence, petitioner is directed to issue notice to secured creditors along with the copy of this scheme and the petition to appear in person or through professional before this Tribunal and to state their objections, if any.

List the matter on 06.11.2017 for hearing before admission.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of October, 2017.